

MR. DEPUTY-SPEAKER : The question is :

"That this House do agree with the Twenty-eighth Report of the Business Advisory Committee presented to the house on the 4th November, 1986."

The Motion was adopted

14.27 hrs.

MATTER UNDER RULE 377

[English]

- (i) Need to adopt necessary measures to check industrial pollution in Cochin.

PROF. K. V. THOMAS (Ernakulam) : Cochin, the industrial capital of Kerala, is facing the menace of pollution. The life in Cochin has been made difficult due to pollution. The city of Cochin is covered with fog in the morning hours. It is due to the poisonous gases like sulphur dioxide emitted from the factories. The Periyar river is polluted to such an extent that people cannot take bath in it. Now and then huge quantity of fish die due to pollution. I request the Government to take immediate action to save Cochin from pollution.

- (ii) Need to include Super Thermal power Plant at Talcher and Thermal Power Plant at valley in the 7th Plan

SHRI SRIBALLAV PANIGRAHI (Deogarh) : Orissa is one of the States facing power famine. But proper and adequate attention is not being given to the State in the field of supply of power and also generation of power. The State figures very poorly in the massive power generation programme during the Seventh Five Year Plan. The proposals for establishment of a super thermal power station at Talcher and a thermal power plant at Ib valley which are considered absolutely necessary in the interest of the State have not been included in the Seventh Plan programme.

However, there are proposals to take up the Talcher super thermal power plant under the NTPC with the World Bank assistance and the Ib valley thermal power plant in the State sector with some foreign collaboration. All out efforts should be made to secure the World Bank assistance for the Talcher super Thermal power station at the earliest opportunity so that the work could start in this financial year itself. As regards the Ib valley thermal power station it would be better if the same is projected for USSR assistance in the discussion likely to be held with leaders USSR during the forthcoming visit of Soviet leader, Mr. Gorbachev.

[Translation]

- (iii) Need to provide proper marketing facilities for the Agricultural products of Himachal Pradesh.

SHRI K. D. SULTANPURI (Simla) : There is still no marketing facility available for crops like potatoes, apples, oranges, gingers etc. in Himachal Pradesh which the farmers of that State grow. As a result thereof the farmers are not able to get remunerative prices for their produce. Their economic condition is getting bad to worse day by day. The Government of India should render help to the State Government for construction of market centre. Arrangements should also be made to free the farmers, who bring their produce from Himachal Pradesh to Delhi, from the clutches of commission agents so that they may be saved from exploitation. The Government should buy these commodities which arrive in Delhi and other cities so that the farmers may get fair price. Financial help may also be provided to the State Governments for undertaking this work.

[English]

- (iv) Need to take early decision on the proposal of M/s. Hyundai Corporation of South Korea for the development of Paradip Port.

SHRIMATI JAYANTI PATNAIK (Cuttack) : South Korea has increased its iron or import from India and has expressed

[Shrimati Jayanti Patnaik]

its keenness to raise the import further, provided Paradip Port is made ready to receive bigger vessels. M/s Hyundai Corporation of South Korea has submitted a proposal to the Government of India for development of Paradip Port to receive up to 1,70,000 DWT vessels and to deepen the port to ensure the lead draft of 17 metres. If Paradip is so developed, South Korea will increase the export to the tune of six millions tonnes per annum. The major iron ore importing countries like Japan, China and Rumania will also raise the import of iron ore, through Paradip Port. It will prevent stoppage of export of iron ore from that Port. The mining activity will start in full swing in a rich mining belt of the country with predominant tribal population. It will offer employment opportunities to thousands of people. MMTC will earn a net profit of Rs. 349 crores within 23 years of the investments.

M/s Hyundai Corporation has also suggested to complete the construction of proposed Jakhapura-Banspani line. Funds required for this project may be obtained as credit from South Korea. The departments of Railways and Surface Transport have confirmed the completion of the development of port as well as the railway line within three years. As such, it is necessary to approve the proposal of M/s Hyundai Corporation. In the interest of the people of Orissa, I urge upon the Government to take investment decision soon.

[Translation]

(v) Need to implement 20-Point Programme effectively, particularly in Bihar.

SHRI RAMASHRAY PRASAD SINGH (Jahanabad): Mr. Deputy Speaker, Sir, unemployment is increasing rapidly in India as a result of which a state of lawlessness has developed in the country. The 20-Point programme should be implemented on war footing to reduce unemployment. The Bihar Government is reluctant to implement the Land Ceiling Act and the Minimum Wages Act. Therefore, in the rural areas of Bihar more murders are taking place than Punjab.

It is also a fact that in Bihar, and particularly in the South Bihar, the irrigation facilities are grossly inadequate. As a result thereof the farmers are not taking interest in agricultural activities. The most important scheme for South Bihar is Punpun Dargha Project which has been lying with C.W.C. since 1980, and which, on construction, will help in solving the problems of floods and drought. But the Central Government is indifferent towards it. It is also a fact that even after spending substantial amount, the people are not getting benefits of 20-Point Programme. It shows that there is some lacuna in the system evolved by the Government with the result that the anti-social elements are misleading the rural youth. It is, therefore, requested that the administrative machinery may be streamlined to implement the 20-Point Programme effectively.

(vi) Need to broadcast news bulletin in Urdu from A.I.R. Centres in Bihar, particularly from Patna.

SHRI KALI PRASAD PANDEY (Gopalganj): Mr. Deputy Speaker, Sir, like other States of the country, who after recognition of the Official Language have accorded recognition to one more language as the second official Language of the State, Bihar had also accorded, two years back, recognition to Urdu as its second Official Language following that practice. Subsequent to this, different measures were taken to propagate Urdu in the State. Urdu books on different subjects and ideologies have been published on large scale. But in spite of the demand made repeatedly by the distinguished people of Bihar, broadcasting of news bulletins in Urdu from the Akashwani has not yet been started to propagate as well as establish Urdu as the second language of the State. As a result thereof Urdu knowing people and Urdu-listeners are feeling great inconvenience.

I would, therefore, request the Minister of Information and Broadcasting to make arrangement for regular broadcasting of news bulletins in Urdu from the different Akashwani Kendras of Bihar, particularly from Patna.